

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Galaxy Life Care Services Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies Act 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rajni Singh	Adm.	Petitioner	Rajni Singh
<u>2.</u>	Shahid Kazmi	Adm.	Respondent	Shahid Kazmi

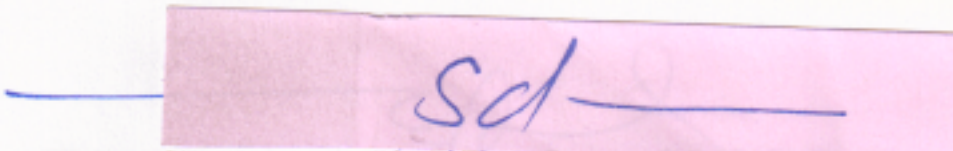
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Parties are represented by their respective counsel. The order on the impleadment application is not ready. Further, the counsel for both the parties are having consensus for fixing some other date, for the purpose of arguments in respect of maintainability of application, as Mr. Abhay K Das Sr. Counsel is not available today. Meanwhile, this Court may proceed to pronounce order on impleadment application.

In view of above the matter is adjourned to 15<sup>th</sup> December, 2017.

Dated:23.11.2017

Typed by:  
MD. Zaid  
(Stenographer)

  
H.P. Chaturvedi, Member (Judicial)